
by or for all local bodies having 0.5 million or more population for the disposal of only such residual wastes from the processing facilities as well as untreatable inert wastes as permitted under the Rules	3 years
10. Setting up common or regional sanitary landfills by all local bodies and census towns under 0.5 million population for the disposal of permitted waste under the rules	3 years
11. Bio-remediation or capping of old and abandoned dump sites	5 years

(b) Yes, Sir. Several seminars and workshops at National, State and ULB levels are conducted under Swachh Bharat Mission to create awareness on Solid Waste Management and proper segregation of waste for recycling. Other modes like social media, advertisements on television, radio, news papers and hoardings etc. are also being used to create awareness.

Seminar for management of dumping grounds

3343. SHRI SACHIN RAMESH TENDULKAR: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the revision of Municipal Solid Waste (Management and Handling) Rules, 2000 has led to an overall decrease in fire incidents in dumping yards;

(b) whether the Ministry has organised seminars for management of dumping grounds across the country to make them aware of the revisions in the Municipal Solid Waste (Management and Handling) Rules, 2000; and

(c) whether there is a mechanism in place to ensure that violation of the Municipal Solid Waste (Management and Handling) Rules, 2000 lead to fines/penalties?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (RAO INDERJIT SINGH): (a) As per Municipal Solid Waste (Management and Handling) Rules 2016, only non-usable, non-recyclable, non-biodegradable, non-combustible and non-reactive inert waste and pre-processing rejects and residues from waste processing facilities are allowed to go to sanitary landfill site to mitigate the problem of fire at dumping site.

(b) Ministry is taking up the scientific remediation and closure of dumpsites with 20 million plus cities in which they are also exposed to the provisions under new MSW Rules.

(c) Under MSW Rules, 2016, the local authorities shall frame bye-laws and prescribe criteria for levying of spot fine for persons who litters or fails to comply with the provisions

of these rules and delegate powers to officers or local bodies to levy spot fines as per the bye laws framed.

Ten cleanest cities in the country

3344. SHRIMATI RANEE NARAH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the name of the ten cleanest cities in the country; and
- (b) the name of the districts where these ten cleanest cities are located?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (RAO INDERJIT SINGH): (a) Ministry of Urban Development has conducted a survey named Swachh Survekshan in the year 2016. As per the survey report, name of 10 cleanest cities are (1) Mysuru; (2) Chandigarh; (3) Tiruchirappalli; (4) Delhi-NDMC; (5) Visakhapatnam; (6) Surat; (7) Rajkot; (8) Gangtok; (9) Pimpri Chinchwad; and (10) Greater Mumbai.

(b) Name of districts of ten cleanest cities are (1) Mysuru; (2) Chandigarh (UT); (3) Tiruchirappalli; (4) New Delhi; (5) Visakhapatnam; (6) Surat; (7) Rajkot; (8) East Sikkim; (9) Pune and (10) Mumbai.

Changes in waste management policy under SBM

3345. KUMARI SELJA:
SHRIMATI RAJANI PATIL:
SHRI P. BHATTACHARYA:
SHRI DARSHAN SINGH YADAV:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether Government has made some crucial policy changes in the Swachh Bharat Mission (SBM) with regard to waste management and if so, the details thereof;
- (b) whether Government proposes to generate electricity, compost and chemical fertilizers from municipal solid waste and biodegradable waste, if so, the details thereof;
- (c) whether the Ministry has discussed the matter with other stakeholders in this regard and if so, the details thereof; and
- (d) whether Government has decided to make purchase of electricity generated from the municipal waste mandatory and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (RAO INDERJIT SINGH): (a) Yes, Sir. The Government has enhanced the Central assistance